

2013
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 1911– R (JS)

Dated, Calcutta, 07th May, 2013

In terms of Notification No. 1478-R (JS) dated 12.04.2013, it is notified for information that the following Officers of the West Bengal Judicial Service, now posted as against each of their names in the following table, will come under the zone of consideration in the process of selection through Normal Promotion, 2013, for appointment to the cadre of District Judge (Entry Level) provisionally subject to fulfillment of eligibility criteria in such manner as Hon'ble Court will deem fit and proper and subject to the result of the cases of Malik Mazhar Sultan (Civil Appeal No. 1867 of 2006), Writ Petition filed by the West Bengal Judicial Service Association (W.P. (C) No. 46/2007) and All India Judges' Case (W.P. (C) 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

Further information to all eligible candidates will follow in due course.

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING ON AD-HOC BASIS
1.	Shri Shyamalendu Ghosal	Additional District & Sessions Judge, Khatra, Bankura
2.	Shri Sandipan Bandyopadhyay	Additional District & Sessions Judge, Buniadpur, Dakshin Dinajpur
3.	Shri Subodh Kumar Batabyal	Additional District & Sessions Judge, 17 th Court, Alipore, South 24-Parganas
4.	Shri Subhabrota Chowdhury	Additional District & Sessions Judge, Nabadwip, Nadia
5.	Shri Abani Kanta Laha	Additional District & Sessions Judge, Kalna, Burdwan
6.	Smt. Jayanti Ray (Moitra)	Additional District & Sessions Judge, 4 th Court, Asansol, Burdwan
7.	Shri Pulak Kumar Kundu	Additional District & Sessions Judge, 18 th Court, Alipore, South 24 Parganas
8.	Mr. Gulam Nabi	Additional District & Sessions Judge, 7 th Court, Paschim Medinipur
9.	Smt. Rita Mukherjee (Das)	Additional District & Sessions Judge, Kakdwip, South 24 Parganas
10.	Shri Muktipada Mondal	Additional District & Sessions Judge, Mathabhanga, Cooch Behar
11.	Shri Gour Sundar Banerjee	Additional District & Sessions Judge, 4 th Court, Malda
12.	Smt. Jayati Bhattacharyya (Das)	Additional District & Sessions Judge, 7 th Court, Barasat, North 24 Parganas
13.	Shri Somnath Mukherjee	Additional District & Sessions Judge, 2 nd Court, Sealdah, South 24 Parganas
14.	Shri Dwijendranath Roy Barman	Additional District & Sessions Judge, Uluberia, Howrah.
15.	Shri Debashis Halder	Additional District & Sessions Judge, 2 nd

		Court, Barrackpore, North 24 Parganas.
16.	Shri Asish Kumar Das	Additional District & Sessions Judge, 2 nd Court, Jangipur, Murshidabad
17.	Shri Rabindra Nath Malik	Additional District & Sessions Judge, Lalbagh, Murshidabad
18.	Shri Karna Prosad Burman	Additional District & Sessions Judge, Raghunathpur, Purulia
19.	Shri Tapan Kumar Sinha – II	Additional District & Sessions Judge, 3 rd Court, Tamluk, Purba Medinipur
20.	Shri Shyamal Kumar Roy Chowdhury	Additional District & Sessions Judge, Amta, Howrah.
21.	Shri Asim Kumar Das	Additional District & Sessions Judge, Kalyani, Nadia.
22.	Shri Pradip Barman	Additional District & Sessions Judge, Ghatal, Paschim Medinipur
23.	Shri Daman Prosad Biswas	Additional District & Sessions Judge, Tehatta, Nadia.
24.	Shri Amit Chattopadhyay	Additional District & Sessions Judge, 1 st Court, Serampore, Hooghly.
25.	Shri Prabir Kumar Mishra	Additional District & Sessions Judge, 5 th Court, Malda
26.	Shri Partha Sarathi Chakraborty	Additional District & Sessions Judge, Jhargram, Paschim Medinipur
27.	Shri Shyam Prakash Rajak	Additional District & Sessions Judge, 2 nd Court, Arambagh, Hooghly.
28.	Shri Tarak Nath Bhagat	Additional District & Sessions Judge, Kurseong, Darjeeling
29.	Shri Bidyut Kumar Roy	Additional District & Sessions Judge, Kandi, Murshidabad
30.	Shri Sandip Chowdhury	Additional District & Sessions Judge, 3 rd Court, Barrackpore, North 24 Parganas
31.	Smt. Sanchita Sarkar	Judge, Bench-II, City Sessions Court, Calcutta.
32.	Shri Sujit Kimar Mehrotra	Additional District & Sessions Judge, 1 st Court, Barasat, North 24-Parganas
33.	Shri Dilip Kumar Das	Additional District & Sessions Judge, 2 nd Court, Bongaon, North 24 Parganas
34.	Smt. Arti Sharma Roy	Additional District & Sessions Judge, Chandernagore, Hooghly
35.	Smt. Rupanjana Chakraborty	Additional District & Sessions Judge, Ranaghat, Nadia
36.	Shri Pradip Banerjee	Additional District & Sessions Judge, 2 nd Court, Contai, Purba Medinipur
37.	Smt. Kaberi Basu	Additional District & Sessions Judge, Mal, Jalpaiguri
38.	Shri Manas Basu	Additional District & Sessions Judge, Bolpur, Birbhum
39.	Shri Sankar Mani Tripathi	Additional District & Sessions Judge, Dinhat, Cooch Behar
40.	Smt. Sudeshna De Chatterjee	Additional District & Sessions Judge, Baruipore, South 24 Parganas
41.	Smt. Durga Khaitan	Additional District & Sessions Judge, Bishnupur, Bankura.
42.	Shri Somnath Chakraborty	Additional District & Sessions Judge, Haldia, Purba Medinipur
43.	Shri Ashis Kumar Hazra	Additional District & Sessions Judge, 2 nd Court, Serampore, Hooghly
44.	Shri Manojyoti Bhattacharya	Additional District & Sessions Judge, Fast Track Court-1, Asansol, Burdwan
45.	Smt. Seuli Biswas	Additional District & Sessions Judge,

		Fast Track Court-2, Krishnagar, Nadia
46.	Shri Sanjoy Mukhopadhyay	Additional District & Sessions Judge, Fast Track Court-3, Malda
47.	Shri Mahananda Das	Additional District & Sessions Judge, Fast Track Court-1, Basirhat, North 24 Parganas
48.	Shri Arun Kiran Bandyopadhyay	Additional District & Sessions Judge, Fast Track Court-1, Jalpaiguri
49.	Shri Subhankar Sen	Additional District & Sessions Judge, Fast Track Court-1, Burdwan
50.	Shri Anupam Maity	Additional District & Sessions Judge, Fast Track Court, Durgapur, Burdwan
51.	Shri Kallol Chattopadhyay	Additional District & Sessions Judge, Fast Track Court-1, Berhampore, Murshidabad
52.	Shri Somesh Chandra Pal	Additional District & Sessions Judge, Fast Track Court-1, Alipurduar, Jalpaiguri
53.	Shri Arpan Kumar Chattopadhyay	Additional District & Sessions Judge, Fast Track Court-3, Barasat, North 24 Parganas
54.	Shri Santanu Mukhopadhyay	Additional District & Sessions Judge, Fast Track Court, Balurghat, Dakshin Dinajpur
55.	Shri Nirvan Khesong	Additional District & Sessions Judge, Fast Track Court-3, Howrah
56.	Shri Bhaskar Bhattacharya	Additional District & Sessions Judge, Fast Track Court-2, Malda
57.	Smt. Kumkum Singha	Additional District & Sessions Judge, Fast Track Court-2, Tamluk, Purba Medinipore
58.	Shri Mihir Kumar Mondal	Additional District & Sessions Judge, Fast Track Court, Ranaghat, Nadia
59.	Shri Sanjeev Kumar Sharma	Additional District & Sessions Judge, Fast Track Court-1, Islampur, Uttar Dinajpur
60.	Shri Manas Ranjan Sanyal	Additional District & Sessions Judge, Fast Track Court-3, Basirhat, North 24- Parganas
61.	Shri Sarajit Mazumdar	Additional District & Sessions Judge, Fast Track Court, Cooch Behar
62.	Shri Priyabrata Dutta	Additional District & Sessions Judge, Fast Track Court, Suri, Birbhum
63.	Shri Sanjib Dey	Additional District & Sessions Judge, Fast Track Court-3, Barrackpore, North 24 Parganas
64.	Shri Surajit De	Continuing his service in the cadre of C.J(S.D.) on deputation as Addl. Registrar(Admn), S.C.I.)08.11.11
65.	Smt. Indrila Mukhopadhyay (Mitra)	Additional District & Sessions Judge, Fast Track Court, Kalyani, Nadia
66.	Shri Rajib Saha	Additional District & Sessions Judge, Fast Track Court-4, Krishnagar, Nadia
67.	Smt. Sutapa Saha	Additional District & Sessions Judge, Fast Track Court-2, Purulia
68.	Shri Mukul Kumar Kundu	Additional District & Sessions Judge, Fast Track Court-3, Alipore, South 24 Parganas
69.	Shri Bimal Kanti Bera	Additional District & Sessions Judge, Fast Track Court-2, Barasat, North 24 Parganas

70.	Shri Paresh Chandra Karmakar	Additional District & Sessions Judge, Fast Track Court-2, Barrackpore, North 24 Parganas
71.	Shri Sujay Sengupta	Additional District & Sessions Judge, Fast Track Court-1, Barrackpore, North 24 Parganas
72.	Shri Mohitosh Dutta	Additional District & Sessions Judge, Fast Track Court-5, Alipore, South 24 Parganas
73.	Shri Gopal Kumar Dalmia	Additional District & Sessions Judge, Fast Track Court-8, Alipore, South 24 Parganas
74.	Smt. Sulagna Dostidar	Additional District & Sessions Judge, Fast Track Court, Bankura
75.	Shri Debabrata Mukherjee	Additional District & Sessions Judge, Fast Track Court-1, Howrah
76.	Smt. Madhumita Roy – I	Additional District & Sessions Judge, Fast Track Court-2, Lalbagh, Murshidabad
77.	Smt. Madhuchanda Bose	Additional District & Sessions Judge, Fast Track Court-2, Bichar Bhawan, Calcutta
78.	Shri Samyajit Mukhopadhyay	Additional District & Sessions Judge, Fast Track Court, Siliguri, Darjeeling
79.	Shri Chinmoy Chattopadhyay – II	Additional District & Sessions Judge, Fast Track Court-1, Kandi, Murshidabad
80.	Shri Suberthi Sarkar	Additional District & Sessions Judge, Fast Track Court-1, Chinsurah, Hooghly
81.	Mir Rashid Ali	Additional District & Sessions Judge, Fast Track Court-1, Alipore, South 24 Parganas
82.	Smt. Sumitra Roy	Additional District & Sessions Judge, Fast Track Court, Serampore, Hooghly.
83.	Shri Subhasish Ghosal	Additional District & Sessions Judge, Fast Track Court-2, Burdwan
84.	Shri Sanjay Kumar Das	Additional District & Sessions Judge, Fast Track Court-2, Asansol, Burdwan
85.	Shri Sukumar Sutradhar	Additional District & Sessions Judge, Fast Track Court-1, Sealdah, South 24 Parganas
86.	Mr. Ataur Rahaman	Additional District & Sessions Judge, Fast Track Court-2, Berhampore, Murshidabad
87.	Shri Nilanjan Dey	Additional District & Sessions Judge, Fast Track Court-2, Bongaon, North 24 Parganas.
88.	Shri Prasad Kumar Roy	Additional District & Sessions Judge, Fast Track Court-1, Purulia
89.	Shri Sudhir Kumar	Additional District & Sessions Judge, Fast Track Court, Rampurhat, Birbhum
90.	Shri Manoj Kumar Rai	Additional District & Sessions Judge, Fast Track Court-1, Paschim Medinipur
91.	Shri Narendra Nath Dasgupta	Additional District & Sessions Judge, Fast Track Court-4, Alipore, South 24 Parganas
92.	Shri Jimut Bahan Biswas	Additional District & Sessions Judge, Fast Track Court-1, Malda
93.	Smt. Rajashree Basu Adhikary	Additional District & Sessions Judge, Fast Track Court-2, Paschim Medinipur

94.	Shri Prasanta Kumar Sil	Additional District & Sessions Judge, Fast Track Court-6, Alipore, South 24 Parganas
95.	Shri Nandan Deb Barman	Additional District & Sessions Judge, Fast Track Court-1, Barasat, North 24 Parganas
96.	Shri Abhijit De	Additional District & Sessions Judge, Fast Track Court, Dubrajpur, Birbhum
97.	Mr. Masuk Hossain Khan	Additional District & Sessions Judge, Fast Track Court, Chandannagar, Hooghly
98.	Smt. Ashima Pal	Additional District & Sessions Judge, Fast Track Court-2, Jalpaiguri.
99.	Shri Raja Chatterjee	Additional District & Sessions Judge, Fast Track Court-3, Paschim Medinipur
100.	Smt. Sonali Nandy Chakraborty	Additional District & Sessions Judge, Fast Track Court, Haldia, Purba Medinipur
101.	Shri Tapas Chandra Das	Additional District & Sessions Judge, Fast Track Court-1, Bongaon, North 24 Parganas
102.	Mr. Jahangir Kabir	Additional District & Sessions Judge, Fast Track Court-2, Islampur, Uttar Dinajpur
103.	Shri Bibhas Chatterjee	Additional District & Sessions Judge, Fast Track Court-2, Diamond Harbour, South 24 Parganas
104.	Sk. Md. Reza	Additional District & Sessions Judge, Fast Track Court-1, Lalbagh, Murshidabad
105.	Smt. Malati Karmakar	Additional District & Sessions Judge, Fast Track Court-2, Chinsurah, Hooghly
106.	Shri Ashutosh Sarkar	Additional District & Sessions Judge, Fast Track Court-4, Barrackpore, North 24 Parganas
107.	Shri Uttam Kumar Nandy	Additional District & Sessions Judge, Fast Track Court-1, Krishnagar, Nadia
108.	Shri Somesh Prasad Sinha	Additional District & Sessions Judge, Fast Track Court-2, Jangipur, Murshidabad
109.	Shri Suresh Biswakarma	Additional District & Sessions Judge, Fast Track Court-4, Barasat, North 24 Parganas
110.	Smt. Suprana Roy – I	Additional District & Sessions Judge, Fast Track Court, Baruipur, South 24 Parganas
111.	Shri Akhilesh Kumar Pandey	Additional District & Sessions Judge, Fast Track Court, Kalna, Burdwan
112.	Shri Jeetendra Gupta	Additional District & Sessions Judge, Fast Track Court-5, Barasat, North 24 Parganas
113.	Shri Utpal Mishra	Additional District & Sessions Judge, Fast Track Court-2, Contai, Purba Medinipur
114.	Shri Tapan Kumar Mondal	Additional District & Sessions Judge, Fast Track Court-1, Raigunj, Uttar Dinajpur
115.	Shri Anirban Das	Additional District & Sessions Judge, Fast Track Court-7, Alipore, South 24 Parganas
116.	Shri Chinmoy Chattopadhyay-I	Additional District & Sessions Judge, Fast Track Court-1, Tamluk, Purba Medinipur

117.	Shri Sailendra Kumar Singh	Additional District & Sessions Judge, Fast Track Court-1, Jangipur, Murshidabad
118.	Shri Bibhuti Narayan Singh	Additional District & Sessions Judge, Fast Track Court-3, Berhampore, Murshidabad
119.	Syed Neyazuddin Azad	District & Sessions Judge, Fast Track Court, Katwa, Burdwan
120.	Shri Bibhuti Khesong	Additional District & Sessions Judge, Fast Track Court-2, Raigunj, Uttar Dinajpur
121.	Smt. Anita Mathur	Additional District & Sessions Judge, Fast Track Court-2, Sealdah, South 24 Parganas
122.	Shri Shyam Sundar Das	Additional District & Sessions Judge, Fast Track Court-3, Krishnagar, Nadia
123.	Shri Subhra Bandyopadhyay	Additional District & Sessions Judge, Fast Track Court-2, Howrah
124.	Shri Arghadeb Khan	Additional District & Sessions Judge, Fast Track Court-1, Diamond Harbour, South 24 Parganas
125.	Shri Jyotirmoy Chandra	Additional District & Sessions Judge, Fast Track Court-2, Alipurduar, Jalpaiguri
126.	Smt. Sujata Kharga	Additional District & Sessions Judge, Fast Track Court-2, Bashirhat, North 24 Parganas
127.	Shri Diptendra Nath Mitra	Additional District & Sessions Judge, Fast Track Court-1, Contai, Purba Medinipur
128.	Yasmin Ahmed	Additional District & Sessions Judge, Fast Track Court-4, Diamond Harbour, South 24 Parganas
129.	Shri Alope Kumar Chowdhury	Additional District & Sessions Judge, Fast Track Court-1, Bichar Bhawan, Calcutta
130.	Shri Nandadulal Kalapahar	Additional District & Sessions Judge, Fast Track Court-3, Diamond Harbour, South 24 Parganas
131.	Shri Bikash Banik	Additional District & Sessions Judge, Fast Track Court-2, Alipore, South 24 Parganas
132.	Shri Ramesh Kumar Pradhan	Additional District & Sessions Judge, Fast Track Court-2, Kandi, Murshidabad

All the above eligible Judicial Officers are directed to send 10 copies of their contested judgements, 5 Civil and 5 Criminal cases, in triplicate, delivered during 2012-13 (if not available, the judgements delivered during holding of previous Court may be sent) by 30.05.2013 positively.

By Order,

Sd/-

**Registrar (Judicial Service)
High Court, Appellate Side**